

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 73/TT/2023

Subject	Petition for determination of transmission tariff from doco to 31.3.2024 under 2019 tariff regulations in respect of Asset-1: 09 Nos. of Central Sector Communication Links (DOCO-30.6.2020), Asset-2: 01 No. of Central Sector Communication Links (DOCO-19.3.2021), Asset-3: 09 Nos. of State Sector Communication Links (DOCO-19.3.2021) Asset-4: 03 Nos. of State Sector Communication Links (DOCO-19.4.2021), Asset-5: 02 Nos. of State Sector Communication Links (DOCO-20.4.2021) and Asset-6: 05 Nos. of State Sector Communication Links (DOCO-11.5.2021) under Project-“Establishment of Fiber Optic Communication System under wide band Communication expansion plan in North Eastern region.”
Date of Hearing	27.2.2024
Coram	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Assam Electricity Grid Company Limited and others
Parties Present	Shri Mohd. Mohsin, PGCIL Shri A. Naresh Kumar, PGCIL Shri Mukesh Bhakar, PGCIL Ms. Ashita Chauhan, PGCIL

Record of Proceedings

PGCIL has filed the instant petition for determination of transmission tariff from DOCO to 31.3.2024 under 2019 Tariff Regulations in respect of six Communication Links under Project, namely, “Establishment of Fiber Optic Communication System under wide band Communication expansion plan in North Eastern Region.”

2. The representative of the Petitioner submitted that the information sought vide RoP dated 20.12.2023 was filed vide affidavit dated 5.1.2024. None of the Respondents have filed any reply in the matter.



3. After hearing the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

